

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:305

ANSWERED ON:26.04.2012

ROLE OF VOLUNTARY ORGANISATIONS IN THE WATER SECTOR

Natarajan Shri P.R.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of the Central Schemes/ Projects under implementation for the management, including protection and development of water reservoirs, lakes, ponds and other water bodies in the country;
- (b) the details of financial assistance provided and utilised since 2009, year-wise and scheme/project-wise;
- (c) the status/progress of works undertaken under the schemes/projects during the above period;
- (d) whether the Non-Governmental Organizations (NGOs)/Voluntary Organizations (VOs) are also engaged in the protection and development of water bodies; and
- (e) if so, the details thereof, alongwith financial assistance provided to them, during the above period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES (SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 305 ON 26.04.2012 TO BE ASKED BY SHRI P.R. NATARAJAN, MEMBER OF PARLIAMENT REGARDING ROLE OF VOLUNTARY ORGANISATIONS IN THE WATER SECTOR

(a) No such Central Sector Scheme is under implementation. However, Government had approved a State Sector scheme for Repair, Renovation and Restoration(RRR) of water bodies with two components (i) one with external assistance with an outlay of Rs 1500 crore and (ii) another with domestic support with an outlay of Rs 1250 crore for implementation during XI Five Year Plan period.

(b) A sum of Rs 811.85 crore has since been released under the scheme of RRR of water bodies with domestic support during the year 2009-10,2010-11 and 2011-12. The state-wise/project-wise and year-wise details of funds released and funds utilised are annexed.

Under the scheme of RRR of water bodies with external assistance, World Bank Loan Agreement has been signed with State Governments of Tamil Nadu for Rs. 2182 crore to restore 5763 water bodies having a CCA of 4 lakh hectares, with Andhra Pradesh for Rs. 835 crore for restoration of 3000 water bodies with CCA of 2.5 lakh hectares, with Karnataka for Rs. 268.78 crore for restoration of 1224 water bodies with CCA of 0.52 lakh hectare and with Orissa for Rs. 448 crore for restoration of 900 water bodies having CCA of 1.2 lakh hectares.

(c) Under the scheme of RRR of water bodies with domestic support, 3341 water bodies have been taken up out of which works have been completed in 694 water bodies. Out of 10887 water bodies taken up under the scheme of RRR of water bodies with external assistance, work has been completed in 3093 water bodies in Tamil Nadu and Andhra Pradesh.

(d) & (e) The scheme of RRR of water bodies with domestic support does not have any provision for funding of Non- Governmental Organizations(NGOs). Details of involvement of NGOs/VOs in the scheme with external assistance would be available with the respective State Governments.